Name of the corporate debtor: M/s.Antony projects private limited Date of commencement of liquidation: 22-01-2019;

List of stakeholders as on: 24-02-2022

## Annexure 1- List of secured financial creditors – Nil

## Annexure 2- List of unsecured financial creditors

SI. creditor Name of Rejoice HomeB Home Le-nid M. | 16-07-Arumugam | 2020 Buyer TOTAL uyers NA Date of receipt **Details of claim** received Amount claimed 9,40,90,000 | 0 3,25,24,730 1,19,80,27 18,21,78,53 2,70,00,00 30,87,93,26 Amount of claim admitted 38,980,276 Details of claim admitted ZA Financial Claim Financial Claim Nature Unsecured NIL of claim Claim Unsecured NIL Financial Unsecured guarantee covered by ZIL Amount NA amount of claims total 20.18% 45.48% % share in 65.66% NA admitted claim Z ZIL Z Amount of NA contingent ZI Z ZE setoff ZA maybe dues, that any mutual Amount of Amount of claim rejected 20,544,454 NIL 9,40,90,000 NIL 155,178,537NIL 269,812,991NA Amount of claim under verification (Amountin₹) if any Z Z Remarks, Z Z



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Name of the corporate debtor: M/s.Antony projects private limited Date of commencement of liquidation: 22-01-2019;

List of stakeholders as on: 24-02-2022

Annexure-3- List of Operational Creditors (Workmen) - NIL Annexure 4 - List of Operational Creditors (Employees) - NIL

Annexure 5- List of operational creditors (Government Dues)

(Amount in

			-							-				
		028	j	,	23.40%	2	in a		1,38,94,10 NA 2	43,802,13 2	Z	NA	TOTAL	
Z.		7 99.08 NA	Z	NA	22 //0%	ZIA	7						Tax(GST)	
		020						ured	0	028			Service	
Z	Z	2,99,08,	Z	71	0	ZI	NIL	ö		2,99,08,		Central	2) Goods and	2
NEI		20000						ured	102	102			Provident Fund	
	Z	Z	21	Z	23.40%	NIL	NIL	Unsec	1,38,94,	1,38,94,		Central	Employee	1
111						Yes/No)								
			setoff		admitted	removed?(	pending							
		ted			of claims	attachmen	lien or /		admitted claim					
	ation		that	claim		lien	by		of claim of	_	receipt	8	Depart elinear	
	under	clai		gent	% share	Whether	Nature Amount	Nature .	Amount	ount	Date of	Government	Demartment	
	<b>a</b>			contin						ived	received			Zo.
s, if any		unt	nt of	nt of		mitted	Details of claim admitted	Details		ils of	Details of		Name of creditor	SI.
Remark	Amoun			A PROPER		14.4	6 1				-			



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Date of commencement of liquidation: 22-01-2019; List of stakeholders as on: 24-02-2022 Name of the corporate debtor: M/s. Antony projects private limited

## Annexure 6 - List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in₹)

	2	,		SI. Na cre
TOTA	A.T Eletric als	Mr. Sanjiv Goyal	or	Name of credit
		15-11- 2017	Date of Amount receipt claimed	Details of claim received
64,89,74 9	6,50,046 6,50,046	58,39,70 58,39,70 3 3		Is of im ived
9 64,89,749 NA	6,50,046	-	Amount of claim admitted	
	Operatio Nil nal Creditor	Operatio Nil nal Creditor	Nature of claim	Details o
NA	Nil	Nil	Amount covered by lien or attachment pending '> disposal	Details of claim admitted
NA	Nil	Z 11	Whether lien /attachmen t removed?( Yes/No)	ted
NA	Nii	Nii Nii	Amount % share covered by in total guarantee amount of claims admitted	
10.93%	1.10%	9.84%	% share in total amount of claims admitted	
NA	Nil	Nii	ent claim	Amount of conting
NA	N <sub>i</sub>	Zii	dues, that maybe setoff	Amoun t of any mutual
A	N <sub>i</sub>	Zii	reject ed	Amou nt of claim
NA	Nil	Nil	verificati on	Amount of claim under
Z	Z:	N:		Remarks, if any

Annexure 7 - List of other stakeholders, if any (other than financial creditors and operational creditors - NIL Contingent claims - Liquidation costs Rs 546,962 CIRP costs Rs 829,997 Professional & Regd Valuer-IBBI FCA, RV, IRP, CMA(USA), CMA(India) Chennai 9962496298 Ramji S/o. Mahadevan Insolvency Resolution

